

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 293/Admin.(Services)/2023 Dated: Allahabad: May 11, 2023

Subject: Regarding Nominations of Addl. District & Sessions Judges for Participation in 05 days Refresher Training Programmes, scheduled to be held from 15 to 19 May, 2023 at JTTRI, Lucknow.

Sir,

With reference to Institute's letter no. ADJs. Ref. Trg./2023-634 dated 06.05.2023, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate all the Judicial Officers whose names are mentioned in **enclosed List-A** for participation in the captioned Refresher Training Programme, scheduled to be held on **15-19 May, 2023** at JTTRI, Lucknow.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl.: As above.

**sd/-
I/c Joint Registrar (J) (Services)
"For Registrar General"**

No. 293(i)/Admin.(Services)/2023 Dated: Allahabad: May 11, 2023

Copy forwarded for information and necessary action to :

- 1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
- 2.** All the **concerned** District & Sessions Judges/Principal Judges, Family Courts, U.P. with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, Lucknow, U.P., on the scheduled dates, for participation in the aforesaid training programme.
- 3.** **Sri Naveen Kumar Singh**, Judicial Member, Commercial Tax Tribunal, Jhansi; **Sri Balkrishna N. Ranjan**, Spl. Sec. & Addl. L.R., Government of U.P., Lucknow and **Sri Radhey Mohan Srivastava**, Spl. Sec. & Addl. L.R. (Legal Cell), A.G. Office, Prayagraj; with the request to kindly attend the captioned training programme at JTTRI, Lucknow.

Encl: As above

**sd/-
Deputy Registrar (Services)
"For Registrar General"**

JUDICIAL TRAINING & RESEARCH INSTITUTE, U. P., LUCKNOW

**05 day Refresher Training Programme, comprising of 03 days Civil and Criminal Matters clubbed with
(i) e-Court Programme & Court Proceedings through Video Conferencing and (ii) Vulnerable Witness
Scheme,
for**

Additional District & Sessions Judges

Duration: 15 May, 2023 to 19 May, 2023

No.	I.D.	Name Sri / Smt. /Ms.	Designation	Place of Posting
1.	6245	SMT. SWAPNA SINGH	Addl. Principal Judge, Family Court	Unnao
2.	6246	AMIT KUMAR PANDE	Spl. J. (SC/ST, Pev.of Atroci Act)	Ayodhya
3.	6250	CHANDRA MANI MISHRA	Addl. Principal Judge, Family Court	Raebareli
4.	2416	SHAKIR HASAN	Addl. District & Sessions Judge	Muzaffar Nagar
5.	6252	SMT. NIHARIKA CHAUHAN	Addl. Principal Judge, Family Court	Lucknow
6.	6254	AMIT SINGH-I	Addl. District & Sessions Judge	Barabanki
7.	6255	MOHAMMED QAMRUZZAMA KHAN	Addl. District & Sessions Judge	Banda
8.	6256	SUDHAKAR RAI	Spl. J. (SC/ST, Pev.of Atroci Act)	Kasganj
9.	6257	SANJAY MISHRA	Addl. District & Sessions Judge	Kaushambi
10.	6258	VISHNU PRASAD AGRAWAL	Addl. Principal Judge, Family Court	Lucknow
11.	6259	ABID SHAMIM	Addl. District & Sessions Judge	Sitapur
12.	6260	NIRAJ GAUTAM	Addl. District & Sessions Judge	Agra
13.	6261	SMT. JYOTSNA SINGH	A.D.J. (POCSO)	Gautambuddha Nagar
14.	6262	ABHISHEK PANDEY	Addl. District & Sessions Judge	Mathura
15.	6263	ARVIND MISRA	Spl. J. (SC/ST, Pev.of Atroci Act)	Ghazipur
16.	6502	RAJ BAHADUR RAM DEV YADAV	Addl. District & Sessions Judge	Gonda
17.	6264	TARUN KUMAR SINGH	Addl. District & Sessions Judge	Bulandshahar
18.	6266	SMT. AMRITA SHUKLA	Addl. Principal Judge, Family Court	Jalaun at Orai
19.	6267	SMT. SHAILA	Addl. District & Sessions Judge	Bijnor
20.	6268	SUBHASH SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Lakhimpur Kheri
21.	6270	RAKESH VASHISHT	Addl. District & Sessions Judge	Pilibhit
22.	6271	MRIDUL DUBEY	Addl. District & Sessions Judge	Hapur
23.	6272	SURYA PRAKASH SINGH	Addl. District & Sessions Judge	Amroha
24.	6273	ANAND PRAKASH-III	Addl. District & Sessions Judge	Jhansi
25.	6274	NAVEEN KUMAR SINGH	Judicial Member, Commercial Tax Tribunal	Jhansi
26.	6276	GAURAV SHARMA	Addl. District & Sessions Judge	Ghaziabad
27.	6277	CHANDRA VIJAY SRINET	Addl. District & Sessions Judge	Moradabad
28.	6278	KUMAR MAYANK	Addl. District & Sessions Judge	Bareilly
29.	6279	RAM PRATAP SINGH RANA	Addl. District & Sessions Judge	Prayagraj
30.	6281	AKHILESH KUMAR	Spl. Judge (E.C. Act))	Budaun
31.	6282	AUGUST KUMAR TIWARI	Chief Legal Adviser, U.P. Rajkiya Nirman Nigam	Unnao
32.	6283	SMT. SHABISTAN AQUIL	Spl. Judge (U.P. Dacoity A. A.)	Lalitpur
33.	6284	SUSHIL KUMAR-III	Addl. District & Sessions Judge	Baghpat
34.	6286	PAWAN KUMAR SHUKLA	Spl. J, Spl C.No 2 (Pre.Cor. Act)	Meerut
35.	6288	PRABHA NATH TRIPATHI	Spl. J, Spl C.No 4 (Pre.Cor. Act)	Lucknow
36.	6290	VINOD KUMAR-V	Spl. J. (SC/ST, Pev.of Atroci Act)	Balrampur
37.	6292	CHANDRA SHEKHAR MISRA	Addl. District & Sessions Judge	Mirzapur
38.	6293	SMT. SAKSHI SHARMA	Addl. Principal Judge, Family Court	Deoria
39.	6295	PRAMOD KUMAR GANGWAR	Spl. J. (SC/ST, Pev.of Atroci Act)	Fatehpur
40.	6296	KUMAR PRASHANT	Spl. J. (SC/ST, Pev.of Atroci Act)	Etawah
41.	6297	HARBANS NARAIN	Addl. District & Sessions Judge	Lucknow
42.	6298	TABREZ AHMED	Addl. District & Sessions Judge	Bareilly
43.	6301	BALKRISHNA N. RANJAN	Spl. Sec.& Addl. LR , Govt. of U.P.	Lucknow
44.	6302	SUBODH VARSHNEY	Spl. Judge, Anti Corruption V.B. UPSEB	Gorakhpur
45.	6303	SMT. KUSUM LATA	Addl. District & Sessions Judge	Amroha
46.	6304	RAKESH KUMAR SINGH-II	Spl. Judge, Anti Corruption V.B. UPSEB	Meerut
47.	6305	RAJEEV KUMAR PALIWAL	Addl. District & Sessions Judge	Mahoba
48.	6306	PRAVEEN KUMAR PANDEY	Addl. District & Sessions Judge	Aligarh
49.	6307	AVINASH CHANDRA MISHRA	Addl. District & Sessions Judge	Basti
50.	6308	RAVINDRA KUMAR DWIVEDI	Addl. District & Sessions Judge	Lucknow
51.	6310	PRAVEZ AKHTAR	Addl. District & Sessions Judge	Agra
52.	6311	ADITYA CHATURVEDI	A.D.J. (POCSO)	Kasganj
53.	6312	NIRBHAY NARAIN RAI	Addl. District & Sessions Judge	Sambhal at Chandausi
54.	6313	RAVINDRA KUMAR-III	Addl. District & Sessions Judge	Firozabad
55.	6314	RADHEY MOHAN SRIVASTAVA	Spl. Sec. & Addl. LR (Legal Cell), A.G. Office	Prayagraj
56.	6315	ABHAY PRATAP SINGH-I	Addl. District & Sessions Judge	Shahjahanpur
57.	6316	SMT. NEHA ANAND	Addl. District & Sessions Judge	Ambedkar Nagar
58.	6317	PRAKASH TIWARI	Addl. District & Sessions Judge	Saharanpur
59.	6318	SIDDHARTH SINGH	Addl. District & Sessions Judge	Aligarh
60.	6509	RANJEET KUMAR	Addl. District & Sessions Judge	Moradabad
61.	6319	SMT. SHABIH ZEHR	A.D.J. (POCSO)	Saharanpur
62.	6510	VINAY KUMAR SINGH-II	A.D.J. (POCSO)	Maharajganj
63.	6320	SUSHRI KAVITA NIGAM	Addl. Principal Judge, Family Court	Bareilly

64.	6511	RAJAT VERMA	Spl. J, Spl C.No 2 (Pre.Cor. Act)	Varanasi
65.	6321	SMT. NISHA SINGH	Addl. Principal Judge, Family Court	Prayagraj
66.	6322	UMESH KUMAR-II	Spl. J. (SC/ST, Pev.of Atroci Act)	Shravasti at Bhinga
67.	6323	HARSHVARDHAN	A.D.J. (POCSO)	Ghaziabad
68.	6324	DR. (SMT.) REEMA BANSAL	Addl. District & Sessions Judge	Hapur
69.	6325	SMT. APARNA PANDEY	Spl. Judge (E.C. Act)	Saharanpur
70.	6326	SMT. SNEHA NEGI	Addl. Principal Judge, Family Court	Mainpuri
71.	6327	ASAD AHMAD HASHMI	Spl. J. (SC/ST, Pev.of Atroci Act)	Bhadohi at Gyanpur
72.	6329	SUBODH SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	Bhadohi at Gyanpur
73.	6330	AMIT KUMAR PRAJAPATI	Addl. District & Sessions Judge	Ghaziabad
74.	6331	DINESH KUMAR CHAURASIA	Addl. District & Sessions Judge	Mau
75.	6332	SMT. KANCHAN	Addl. District & Sessions Judge	Gonda